

**IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III**

**C.P-59(ND)/2008**

**IN THE MATTER OF:**

**Sh. Raj Kumar Divraj & Ors.**

**... PETITIONER**

**Vs.**

**Rambagh Palace Hotel (P) Limited**

**.. RESPONDENT**

**SECTION :**

**Under Section 397/398**

**Order delivered on 14.9.2017**

**Coram :**


**R. VARADHARAJAN,  
Hon'ble Member (Judicial)**

<b>For the Petitioner/Applicant</b>	<b>:</b> Mr. Abhishek Kumar Rao, Advocate Mr. Shailesh Suman, Advocate Ms. Bhavya Bharti, Advocate
<b>For the Respondents</b>	<b>:</b> Mr. UK Chaudhary, Sr. Advocate Mr. Sanjeev Sen, Sr. Advocate Mr. Himanshu Vij, Advocate Mr. Dev Roy, Advocate Mr. DD Singh, Advocate Mr. Shyam Moorjani, Advocate FOR R-1

**ORDER**

As in C.P-30/2006.

Surjit  
14.9.2017

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**